

Central/States Government Reservation Quota in Medical Colleges

31. SHRI RASHEED MASOOD:
SHRI B. D. SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central and the State Governments have reservations quota of seats in different medical colleges;

(b) if so, details thereof stating the categories of persons who are covered under the reservation quota;

(c) whether there have been instances where the Central/State quota has been misused by the authorities concerned; and if so, details thereof; and

(d) what measures have been taken by the Government to ensure that the reservation quota is not misused?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI D. SHAN-KARANAND): (a) to (d) There is no reservation of MBBS or Post-graduate seats in the medical colleges for the Central Government. However, the State Governments with medical/dental colleges place at the disposal of the Government of India MBBS/BDS seats (the total number of which varies from year to year) These seats are utilised by the Government of India to take care of the needs of States and Union Territories which do not have medical/dental colleges; children of Defence personnel (deceased, retired and serving); self financing foreign students; foreign students awarded Cultural Exchange Fellowships; refugees from Tibet, Burma, Sri Lanka, Vietnam etc. Annual categorywise allocations depend upon the overall availability of seats vis-a-vis the demands from the deserving categories and certain hard cases fulfilling the eligibility criteria prescribed by the Medical Council of India for admission to the MBBS course. There has been no mi-

sutilisation of seats placed at the disposal of the Central Government.

Tuticorin-Tirunelveli Broad Gauge
Line

32. SHRI K. T. KOSALRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether work on Tuticorin-Tirunelveli broad gauge line on Southern Railway has been started; and

(b) if so, by what time it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) A beginning has been made.

(b) No target date has been fixed. This will depend on availability of resources.

Road Accident

33. SHRI M. V. CHANDRA SHEKARA MURTHY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Union Government have shown its great concern on the road accidents in the country for the last two to three years;

(b) if so, whether the Union Government has also offered its full assistance to the States to meet the situation; and

(c) if so, the details of the same?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) Yes, Sir.

(b) and (c). Transport Ministers, in the meeting held on 31-5-82 noted the seriousness of the situation of road accidents and decided that they would take in their respective States necessary steps to prevent occurrence of